

Token Strike by IA Employees

5288. SHRI AJOY MUKHOPADHYAY : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the employees of Indian Airlines observed one hour strike on 3rd July, 1998;
- (b) if so, the fact thereof; and
- (c) the steps taken by the Government on their demands?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) Out of the Eight recognised Unions/Associations, only the Air Corporation Employees Union (ACEU) called for one hour walk out as a token protest against the policy of the Government to disinvest part of Government Shares in Indian Airlines. Government have decided to restructure capital of Indian Airlines and also to undertake a phased disinvestment in this company over three years, bringing the Government's equity holding down to 49%.

Stray Bullets Shatter Peace in Inderpuri

5289. SHRI MAGUNTA SREENIVASULU REDDY : Will the Minister of DEFENCE be pleased to state :

- (a) whether attention of the Government has been drawn to the news-item captioned 'Stray Bullets Shatter peace in Inderpuri appearing in "The Hindustan Times" dated 21st March, 1998;
- (b) if so, the facts thereof;
- (c) whether any compensation has been given to the residents whose properties were damaged;
- (d) if not, the reasons therefor, and
- (e) the efforts being made to ensure that such incidents do not occur in future?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) to (d) A joint investigation into the reported incidents by a team of officers from army civil and police has been ordered.

(e) The additional safety measures that have been taken to preclude the possibility of a stray bullet crossing the butt inter-alia include the following-

- (i) repair of target trolleys;
- (ii) increasing the width of mantlets by 1.5 metres and marking them with Wooden planks and sand bags;

- (iii) reducing the height of firing points;
- (iv) provision of platforms for firing trenches,
- (v) strengthening of stop butts;
- (vi) firing to be conducted from a distance of only 100 yards from the target; and
- (vii) firing not to be conducted during night.

'Chhajjas' Collapsed in R.K. Puram

5290. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether 'chhajjas' of the market and Government Quarters of Sector. VIII, R.K. Puram, New Delhi have collapsed and narrow escape of hurt of the people;
- (b) if so, whether the quality of concrete and steel used in the Chhajjas have got analysis;
- (c) if so, the outcome thereof;
- (d) whether the Government have inquired into the matter and to bring to book the persons held responsible;
- (e) if so, the details thereof; and
- (f) the steps taken by the Government which are of dilapidated conditions and could collapse any time?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Concrete lumps, and not the full Chhajjas, had fallen from one of the Chhajjas in Sector VIII Market, R.K. Puram. However, no one was hurt in the incident.

(b) and (c) No, Sir.

(d) Yes, the incidence was got examined.

(e) Concrete lump had fallen because of loosening of grip of concrete from reinforcement on account of corrosion (of reinforcement).

(f) Repairs to Chhajjas have been taken up in phases. Chhajjas affected with corrosion are identified every year and those with excessive corrossions are repaired through special repairs on availability of funds.

Report on Charkhi Dadri Accident

5291. RAO INDERJIT SINGH : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government have received report on the mid-air collusion between Saudi Jumbo and Kazakh Airlines plane on 12th November, 1996 near Charkhi Dadri;